

ITEM NO.802

COURT NO.7

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4294/2019

(Arising out of impugned final judgment and order dated 13-12-2018
in SCRA No. 9897/2017 passed by the High Court Of Gujarat At
Ahmedabad)

MISS XYZ

Petitioner(s)

VERSUS

THE STATE OF GUJARAT & ANR.

Respondent(s)

Date : 20-09-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Amit Anand Tiwari, Adv.
Ms. Shakun Sharma, AOR

For Respondent(s) Mr. Aniruddha P. Mayee, AOR
Mr. Jesal Wahi, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the joint request of the learned counsel appearing for the
parties, the matter is adjourned to 23.10.2019.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER